


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURTS, DELHI  
LINK ROSTER (Exclusively for Bail)**

In supersession of earlier order No. 24602-24624 Judl/Bail/North/RC/2022 dated 29.08.2022 & order no. 27835-27860 Judl/Bail/North/RC/2022 dated 17.09.2022 and to streamline the work of bail applications in North District & to minimize the problems faced by advocates & litigants, it is hereby ordered that in case the Judicial Officer mentioned in Column No. 2 to whom bail applications of police station mentioned in Column No. 3 have been assigned, happens to be on leave or not available due to any reason, the bail applications shall be placed before the Judicial Officer mentioned in Column No. 4 for disposal as per law and so on. If all the three Judicial Officers mentioned in Column No. 2, 4 & 5 happens to be on leave or are not available due to any reason then the bail applications of concerned Judicial Officer shall be placed for disposal as per law before the Judicial Officer mentioned in column no. 2 of next row of the table given below, and in his/her absence, before the 1<sup>st</sup> Link Judicial Officer of their respective row and so on so forth. In case, all the Judicial Officers mentioned in row no. 5 of the table happens to be on leave or not available due to any reason, then the bail applications shall be placed before the Judicial Officer mentioned in row no.1 and so on so forth. The said arrangement shall come into force with effect from **1<sup>st</sup> December 2022 till further orders:-**

S. No (1)	Name of the Judicial Officer (2)	Police Station (3)	1 <sup>st</sup> Link Officer (4)	2 <sup>nd</sup> Link Officer (5)
1.	Sh. Satish Kumar ASJ-03 North District Rohini Courts, Delhi. Room No. 312	<ul style="list-style-type: none"> <li>➤ Mukherjee Nagar</li> <li>➤ Adarsh Nagar</li> <li>➤ Cyber Police Station (North)/Judl Distt)</li> <li>➤ KNK Marg</li> </ul>	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206	Sh. Pankaj Sharma, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204
2.	Sh. Gagandeep Singh, Spl. Judge NDPS Act, North District Rohini Court, Delhi, Room No. 207	<ul style="list-style-type: none"> <li>➤ Bawana</li> <li>➤ Swaroop Nagar</li> <li>➤ Jahangir Puri</li> </ul>	Ms. Shefali Sharma ASJ-02 North District Rohini Courts, Delhi. Room No. 202	Sh. Satish Kumar ASJ-03 North District Rohini Courts, Delhi. Room No. 312
3.	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206	<ul style="list-style-type: none"> <li>➤ SP Badli</li> <li>➤ Narela Ind. Area</li> <li>➤ Shahbad Dairy</li> <li>➤ Model Town</li> </ul>	Sh. Pankaj Sharma, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204	Sh. Gagandeep Singh, Spl. Judge NDPS Act, North District Rohini Court, Delhi, Room No. 207
4.	Ms. Shefali Sharma ASJ-02 North District Rohini Courts, Delhi. Room No. 202	<ul style="list-style-type: none"> <li>➤ Narela</li> <li>➤ Bhalswa Dairy</li> <li>➤ CAW Cell (North)/Judl Distt.</li> </ul>	Sh. Satish Kumar ASJ-03 North District Rohini Courts, Delhi. Room No. 312	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206
5.	Sh. Pankaj Sharma, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204	<ul style="list-style-type: none"> <li>➤ Alipur</li> <li>➤ Mahendra Park</li> <li>➤ Crime Branch/EOW (North)</li> <li>➤ Prashant Vihar</li> </ul>	Sh. Gagandeep Singh, Spl. Judge NDPS Act, North District Rohini Court, Delhi, Room No. 207	Ms. Shefali Sharma ASJ-02 North District Rohini Courts, Delhi. Room No. 202

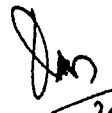
  
 (VIMAL KUMAR YADAV)  
 Principal District & Sessions Judge  
 North District, Rohini Courts, Delhi

No. 38759-782 Judl/Bail/North/RC/2022

Dated: 28/11/2022

**Copy forwarded for information to :-**

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to the undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
- ✓ 16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch), Rohini Court, Delhi.
20. For uploading on LAYERS.

  
28/11/22  
Principal District & Sessions Judge  
North District, Rohini Courts, Delhi

